

Attack on Tandur Station

6450. SHRI D. C. SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI BENI SHANKER SHARMA:
SHRI RANJIT SINGH:

Will the Minister of RAILWAYS be pleased to state :

(a) whether about 300 students attacked Tandur Station near Hyderabad on the 24th February, 1969 and caused considerable damage to railway property;

(b) if so, the details of the incident and the reasons therefor; and

(c) whether any inquiry has been instituted into the matter ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b). Yes. About 300 to 400 students including a few outsiders attacked Tandur Station on Vikarabad-wadi Section on 24.2.69 and caused damage to railway property. The students entered the Station yard and pelted stones at the cabin breaking all window glass panes. A second batch moved toward the level crossing gate No. 12/a and damaged gate and signal lamps. They also cut all the transmission wires of down advanced starter signal and carried away the group telephone from the gate. The mob were agitating for a separate Telangana State.

(c) A case has been registered by the District Police Tandur and is still under investigation.

Delicensing of Basic Consumer Industries

6451. SHRI HARDAYAL DEVGUN:
SHRI D. C. SHARMA:
SHRI BENI SHANKER SHARMA:
SHRI BAL RAJ MADHOK:
SHRI RANJIT SINGH:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether a proposal to remove licensing controls from basic consumer industries like sugar, cloth and cement is under consideration ;

(b) if so, the decision taken in the matter; and

(c) the steps taken to implement the same ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). The cement, Paper and vanaspati industries have already been exempted from the licensing provisions of the Industries (Development and Regulation) Act, 1951. There is no proposal for similar exemption of the textile industry under consideration of Government. As regards sugar, Government do not propose to delicense this industry at this stage.

कलेक्टिव फार्मस एण्ड फारेस्ट्स कम्पनी खेड़ी, लखीमपुर (उत्तर प्रदेश)

6452. श्री सरजू पाण्डेय : क्या औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या कलेक्टिव फार्मस एण्ड फारेस्ट्स कम्पनी, खेड़ी, लखीमपुर (उत्तर प्रदेश) को 1948 में पंजीकृत किया गया था ;

(ख) यदि हाँ, तो उस समय उसके निदेशकों की संख्या कितनी थी और कुल पूंजी कितनी थी ;

(ग) क्या यह सच है कि उक्त कम्पनी ने अब तक सरकार को कोई कर नहीं दिया है ;

(घ) क्या उक्त कम्पनी द्वारा कुछ अनियमितताएं करने सम्बन्धी कुछ शिकायतें सरकार को प्राप्त हुई थी ; और

(ङ) यदि हाँ, तो उन पर क्या कार्यवाही की जा रही है ?